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O.A. No.461/2010

ORDER DATED 13<sup>th</sup> APRIL, 2011

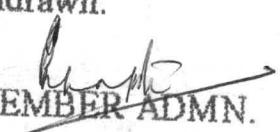
Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.  
&  
HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

.....  
Heard Sri S.N. Satpathy, Ld. Counsel appearing for the applicant and Sri R.N. Pal, Ld. Counsel appearing for the Railways.

2. By filing M.A.377/2011 Sri Satpathy, Ld. Counsel appearing for the applicant submits that he does not want to pursue this case any further and prays to withdraw this O.A. Prayer for withdrawal of this O.A. is allowed. Accordingly, the O.A. stands dismissed as withdrawn.

  
MEMBER JUDL.

  
MEMBER ADMN.

K.B